

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 802
(To be answered on the 7th December 2023)**

REDUCTION IN FLIGHT DUTY TIME

**802. DR. RAM SHANKAR KATHERIA
SHRI JANARDAN MISHRA**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes formulation of any action plan to reduce the flight duty timings to consider the fatigue of the Pilots and Crew members in the aviation sector;**
- (b) if so, the proposed duty timings for the Pilots flying during the day time and night time respectively;**
- (c) whether the Government has received complaints regarding accidents being caused due to Pilot fatigue; and**
- (d) if so, the details thereof, State-wise/UT- wise?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d) The duty schedules of the pilots are based on Flight Duty Time Limitation (FDTL) regulations issued by Directorate General of Civil Aviation (DGCA). DGCA constantly endeavors to update regulations based on best practices worldwide and stakeholder consultations. DGCA has recently redrafted regulation on FDTL (Flight Duty Time Limitations) for pilots vide Civil Aviation Requirements (CAR) Section 7 Series J Part III, which has been uploaded on DGCA website for public comments.

DGCA has not received any complaint regarding accidents being caused by pilot fatigue.
